



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
30	WA/144/2024 FIXED	PRADIP BORGOHAIN AND 85 ORS Versus THE STATE OF ASSAM AND 4 ORS A	MS P RABHA M AHMED	SC, HEALTH
31	WA/164/2024 CAVT. NO.04952/024, B/O	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
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11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024
16)	MR. A K PURKAYASTHA	21-05-2024	To	21-05-2024
17)	MR S C PANDIT	22-05-2024	To	30-05-2024
18)	MR I AHMED	24-05-2024	To	24-05-2024
19)	MRS. R S DEURI	21-05-2024	To	21-05-2024



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/2527/2023 IN WA/385/2022 (D/O) in I.A.(Civil)/1398/2023	BIKASH KUMAR MORE, Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAİN MR A CHAKRABORTY	SC, F C I
2	I.A.(Civil)/1094/2024 WITH WA/385/2022 (D/O) in Review.Pet./3625/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus BIKASH KUMAR MORE	MR B K SINGH MR D AKRAM	
	WITH Review.Pet./3625/2024 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus BIKASH KUMAR MORE F	MR B K SINGH	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
3	Review.Pet./67/2024 IN WA/335/2022 (D/O)	M/S GERAMARI GAON PANCHAYAT MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS. A	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	SC, REVENUE AND DISASTER MANAGEMENT DEPT

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18)	MR I AHMED	24-05-2024	To	24-05-2024
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20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	I.A.(Civil)/3780/2023 FIXED in WP(C)/4605/2023 WITH WP(C)/4605/2023	THE PRINCIPAL, SILAPATHAR COLLEGE Versus DIPIKA BORUAH AND 3 ORS. DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)

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20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
83	WP(C)/2444/2024 CHALLENGE TO SEC 2(i)(t)(u), 3(1)(i)(vii)(ix),3(2),4(2)(ii) AND 8(6) OF THE ACT (CONNECTED WITH ITEM NO. 1 OF THE DAILY CAUSE LIST)	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,

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20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
21 WP(C)/1494/2024 B/O	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM MR. B K GOGOI (r-4) MR. M MORE (r-2,3) MR. A BORPUZARI (r-2,3) MR. P K SHARMA (r-2,3)

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 02:50 PM

ITEM NO. 4 OF THE DAILY CAUSELIST
HAS BEEN WRONGLY LISTED.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	Crl.A./158/2024 FIXED	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	WITH I.A.(Crl.)/469/2024 in Crl.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

2	WP(C)/6421/2022 FIXED,B/O	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
3	WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,		MR. P HAZARIKA

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 WP(C)/2669/2024 B/O	PRAMOD KOTHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
23 MFA/48/2006 WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
BAIL HEARING (BA)			
24 Bail.Appln./1012/2024 WITH SCANNED COPY OF CASE RECORD ETC., FIXED	ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
BAIL HEARING			
25 AB/976/2024 FIXED.	ALOM MIAH Versus THE STATE OF ASSAM	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	PP, ASSAM
ORDERS			
26 MACApp./253/2020 B/O, WITH LCR	M/S HDFC ERGO GEN. INS. CO. LTD., Versus NITAI BHOWMICK AND 2 ORS.	MR. K K BHATTA MS. R DEVI	DR. R SARMAH
27 MACApp./198/2023 B/O, WITH LCR	JYOTI SEKHAR KALITA Versus MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI	MR. G C BORAH
WITH I.A.(Civil)/1318/2023 in MACApp./198/2023	JYOTI SEKHAR KALITA Versus MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI	
HEARING			
28 MFA/43/2014 B/O, WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.K BHATTACHARJEE(R- 1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2
WITH MC/1794/2014 in MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.A AHMED	

WITH
[I.A.\(Civil\)/2370/2018](#)
in MFA/43/2014

SMT. HEERA BARUAH AND ANR
Versus
M/S NEW INDIA ASSURANCE CO. LTD.

MR. K BHATTACHARJEE
MR J C BARMAN
MR. D BANERJEE

MR. K K BHATRA
MR. R K BHATRA
MR. A AHMED
MS P HAJURI
MS S DAS

29 [MACApp./216/2017](#)
FIXED, WITH CAVT. 253/2017,
WITH LCR

NEW INDIA ASSURANCE CO. LTD.
Versus
RAN BAHADUR KATUWAL @ MON
BAHADUR KATUWAL and 2 ORS,

MR.K K BHATRA
MR.R K BHATRA
MS.A BORA
MS.P HAJURI
MR A SAIKIA
MS.S DAS

MR J MOLLAH

30 [MACApp./168/2020](#)
WITH LCR, FIXED

SMTI NILIMA BALA MALI AND 2 ORS
Versus
SRI RANJAN CHANDRA BRAHMA AND
ANR

MR. T J MAHANTA
MR. J SARMAH

MS. R D MOZUMDAR (R-2)
MS. C MOZUMDAR (R-2)
MR. S P SHARMA
MR. M P SARMA (R1,2)

WITH
[CO/32/2021](#)
in MACApp./168/2020

NATIONAL INSURANCE COMPANY
LIMITED
Versus
NILIMA BALA MALI AND 3 ORS.

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

MR. J SARMAH

WITH
[CO/42/2021](#)
in MACApp./168/2020

RANJAN CHANDRA BRAHMA
Versus
SMTI NILIMA BALA MALI AND 3 ORS.

MR. A K RAY

MS. R D MOZUMDAR (R-4)
MS. C MOZUMDAR (R-4)
MR. S P SHARMA (R-4)

31 [MACApp./1/2021](#)
B/O, WITH LCR

NEW INDIA ASSURANCE COMPANY LTD.
Versus
MUSST. NURJAHAN BEGUM LASKAR
AND 6 ORS.

MR SISHIR DUTTA
MR. S DUTTA
MR. S DUTTA

MR M CHOUDHURY
MR S DIFUSA
MR N RAY

32 [MACApp./5/2021](#)
WITH LCR, B/O

NEW INDIA ASSURANCE COMPANY LTD.
Versus
MUSST. MITA BEGUM LASKAR AND 6
ORS.

MR SISHIR DUTTA
MR. S DUTTA
MR S DUTTA

MR M CHOUDHURY
MR S DIFUSA
MR N RAY

33 [CRP\(IO\)/198/2022](#)
B/O

GYASUDDIN AHMED
Versus
NIZAMUDDIN AHMED

MR. P J SAIKIA, SR. ADV
MR. A K GUPTA
MR K J SAIKIA

MR. R SARMA
MR. A ROY
MR K KHANNA
MS M DAS

34 [MACApp./800/2022](#)
WITH LCR, B/O

NEW INDIA ASSURANCE COMPANY LTD.
Versus
SUNITI SINGHA AND 4 ORS.

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. B J GHOSH (R-4)
MR. A ROSHID
MR. A ROSHID
MR H DAS(R-1,2,3)
MS. M R DEVI
MS. T BEGUM
MS. T BEGUM

WITH
[I.A.\(Civil\)/1429/2023](#)
in MACApp./800/2022

SUNITI SINGHA AND 2 ORS.
Versus
NEW INDIA ASSURANCE COMPANY LTD.
AND 2 ORS.

MR. A ROSHID
MS. T BEGUM

MS. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024

12)	MR S KHOOND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024
16)	MR. A K PURKAYASTHA	21-05-2024	To	21-05-2024
17)	MR S C PANDIT	22-05-2024	To	30-05-2024
18)	MR I AHMED	24-05-2024	To	24-05-2024
19)	MRS. R S DEURI	21-05-2024	To	21-05-2024
20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
10	Bail Appln./1457/2024 B/O	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./1153/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
12	Bail Appln./1320/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	RAFIQUL HOQUE @ MIRAJUL HOQUE Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024
16)	MR. A K PURKAYASTHA	21-05-2024	To	21-05-2024
17)	MR S C PANDIT	22-05-2024	To	30-05-2024
18)	MR I AHMED	24-05-2024	To	24-05-2024

19)	MRS. R S DEURI	21-05-2024	To	21-05-2024
20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	CRP/68/2014 PERSONAL APPEARANCE (AT 2:00 PM), FIXED	PRANAB KUMAR DAS and ANR. Versus SMT. CHARU BALA DAS and 13 ORS	MR.S J SARMA MR.S N ADHYAPAK	MR. R K BHUYAN (R4B, R4C, R4D, R5) MR A ZAMAN (R4B, R4C, R4D, R5) MR. M KASHYAP (R4B, R4C, R4D, R5)
	WITH I.A.(Civil)/2683/2022 in CRP/68/2014	PRANAB KUMAR DAS AND ANR. Versus SABITRI NATH AND ANR.	MR. S J SARMAH MS G M THAKUR	
	WITH I.A.(Civil)/3494/2022 in CRP/68/2014	PRANAB KUMAR DAS AND ANR. Versus SABITRI NATH AND ANR.,.	MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
	WITH I.A.(Civil)/3495/2022 in CRP/68/2014	PRANAB KUMAR DAS and ANR. Versus SABITRI NATH AND ORS.	MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
21	CRP(IO)/188/2023 FIXED	THE UNITED INDIA INSURANCE CO LTD. Versus ARATI RABHA	MR A N DAS	

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024

10)	MR. R SHARMA	14-05-2024	To	27-05-2024
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12)	MR S KHOOND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
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17)	MR S C PANDIT	22-05-2024	To	30-05-2024
18)	MR I AHMED	24-05-2024	To	24-05-2024
19)	MRS. R S DEURI	21-05-2024	To	21-05-2024
20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	Crl.A./161/2024 B/O	RAJEN BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	SC, CBI
	WITH I.A.(Crl.)/472/2024 in Crl.A./161/2024	RAJEN BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	SC, CBI
BAIL HEARING (BA)				
44	Bail Appln./1286/2024 WITH Bail Appln./3408/2023 (D/O), WITH OFFICE NOTE & LCR (SCANNED), FIXED	KIRTBOKLANG @ KIRTBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR A BASUMATARY MR R.AHMED	PP, ASSAM
ORDERS				
45	Crl.Pet./812/2023 WITH LCR (SCANNED COPY), B/O	AMIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	MR. D F A AHMED (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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12)	MR S KHOUND	22-05-2024	To	28-05-2024

13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
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17)	MR S C PANDIT	22-05-2024	To	30-05-2024
18)	MR I AHMED	24-05-2024	To	24-05-2024
19)	MRS. R S DEURI	21-05-2024	To	21-05-2024
20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,21st May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
42	Crl.Pet./594/2024 B/O	SHAJAHAN AKAND Versus THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
43	Bail Appln./400/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	BIKRAM PAUL @ BIPLAB Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
44	Bail Appln./890/2024 WITH SCANNED COPY OF EVIDENCE OF THE WITNESSES, FIXED	NEKIBUR RAHMAN @ NEKIBUR Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
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18)	MR I AHMED	24-05-2024	To	24-05-2024
19)	MRS. R S DEURI	21-05-2024	To	21-05-2024
20)	MR. DITUL DAS	21-05-2024	To	24-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

5	I.A.(CrI.)/473/2024 Bail Appln./4177/2023(D/O), WITH SCANNED COPY OF CASE RECORD, B/O in Bail Appln./4177/2023	BABAI GOSWAI @ MINTU GUCHHAIT Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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